

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.206

C.P.(CAA)/38(AHM)2023 in C.A.(CAA)/7(AHM)2023

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Samiksha Sarees Ltd
Suprabhat Weaves Pvt Ltd

.....Applicant

Order delivered on 18/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant	:Mr. Dhiren Dave, Advocate
For the RD	:Mr. Shiv Pal Singh, Deputy Director
For the Income Tax	:Ms. Bhumi Gandhi, Proxy Adv for Ms. Maithili Mehta, Adv

ORDER

Compliance affidavit has been filed on 15.04.2024 vide Inward Diary No. 3189 which is taken on record.

Deputy Director, Mr. Shiv Pal Singh appears for the RD office submits that they have written to the RoC, Ahmedabad seeking report which is yet to be awaited.

Further, learned proxy counsel appears for the Income Tax Department also seeks more time to file report.

Re-list for further consideration on 06.06.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)